

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA No. 455/JPR/2022
CP No. (IB)- 56/10/JPR/2021
Under Section 10 of IBC, 2016

In the matter of:

Ranisagar Cement Company Limited ... Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nitesh Shrivastava, Adv. for RP

ORDER

IA No. 455/JPR/2022:

Heard Mr. Nitesh Shrivastava, Adv. appearing on behalf of the RP. List the matter on 15.12.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 16, 2023